

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
01.	IA 428/18 in DFR No. 840/18 (IA 428/18 – Delay in filing)	Steel Authority of India Limited Vs. Western Regional Load Dispatch Centre & Anr.	840/2018 Dated 01/03/2018	26/03/2018		10/04/2018 Court-II
02.	RP No. 02/18 in A. No. 85/15	NTPC Limited Vs. West Bengal State Electricity Distribution Company Limited & Ors.	1029/2018 Dated 19/03/2018	26/03/2018		10/04/2018 Court-II

Dated: 03/04/2018

By Order
Sd/-
Dy. Registrar